• Funds have been provided for strengthening of 2 Physical Medicine and Rehabilitation (PMR) Department in 2 districts of Assam which yet to be made functional.

• All 27 endemic districts have been covered under JE Vaccination Campaign as part of Routine Immunization (RI).

• 9 districts have been covered under adult JE vaccination and additional adult JE vaccination in 9 districts has been conducted as a state initiative.

Delay in delivery of indented medicines

3416. SHRI BHUBANESWAR KALITA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state,

(a) whether the process of indenting medicines in the Homoeopathic dispensaries under CGHS has still not been computerised like it is in case of allopathic dispensaries;

(b) whether the delivery of indented medicines to the beneficiaries takes an inordinately long time, some time, more than one month;

(c) whether it is a fact that in many of the medicine counters, general medicines are not available in dispensaries, if so, the details thereof and reasons therefor;

(d) the steps contemplated to be taken by Government to resolve these problems; and

(e) the timeline by which these problems will be resolved?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) CGHS could not empanel Authorized Local Chemist (ALC) under Homeopathy due to inadequate bid response and therefore, computerizing indenting process for the same could also not be done.

(b) There is no inordinate delay in procurement of indented medicines. If medicines are required immediately there is a provision for issue of Authority Slip to collect medicines directly from ALC.

(c) to (e) Commonly prescribed medicines are available in CGHS Wellness Centres. If any medicines are not readily available or outside the formulary, the same are procured from ALC and supplied to the beneficiary.